NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

18

T.C.P No. 284/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE PARTIES:

Empire Mall Pvt.Ltd.

V/s.

Ahan Apparels Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION SIGNATURE

ORDER

TCP No. 284/I&BP/NCLT/MB/MAH/2017

Owing to paucity of time, list this matter on 11.07.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)